CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No.315/2018 in O.A. No.2291/2017

New Delhi, this the 10th day of July, 2018

HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MR. A.K. BISHNOI, MEMBER (A)

- Afshan Siddiqui, Aged-50 years, W/o Shri Anwar Ali Khan, Working as Casual Announcer in AIR, New Delhi. R/o Janaid Khan C/o Afshan Siddiqui, Ca/3, Okhla Vihar, New Delhi-25 (Applicant No. 16 in OA)
- Shabnam Khanam, Aged-38 years,
 W/o Rafat Khan,
 Working as Casual Announcer in AIR,
 New Delhi.
 R/o WZ 173 'A' Shadi Khampur,
 Near Ranjeet Nagar Police Station,
 New Delhi
 (Applicant No. 19 in OA)
- Mukta Lalchandani, Aged- 38 years,
 D/o K. Lalchandani,
 Working as Casual Announcer in AIR,
 New Delhi.
 R/o A-1/336, Janakpuri,
 New Delhi-58
 (Applicant No. 45 in main OA)

.. Petitioners

(By Advocate: Shri Yogesh Sharma)

Versus

Shri F. Sheheryar Director General, All India Radio, Akashwani Bhawan, Sansad Marg, New Delhi.

.. Respondent

(By Advocate: Shri S.M. Arif)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, learned counsel for the petitioners seeks leave of this Tribunal to withdraw the C.P.

2. Accordingly, the C.P. is dismissed as withdrawn. No order as to costs.

(A.K. BISHNOI)
Member (A)

(V. AJAY KUMAR) Member (J)

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